

Sl. No. 1

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/20/7/AMR/2024		7 of IBC	Chappidi Swaminadha Rao Vs Averx Drugs Private Limited

ORDER

**Present:** Mr. Mizra Moinulla Baig, Ld. Counsel for the FC.

Dr. S. V. Ramkrishna, Ld. Counsel takes notice on behalf of the CD and seeks time to file vakalat and counter. For filing vakalat and counter, list the matter on 16.07.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)